

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ABG SHIPYARD LTD Date of Commencement of Liquidation: 25-04-2019; List of Stakeholders as on Date: 08-04-2022; Name of IP: Mr. Sundaresh Bhat; Process Number: 1; Last 5 digit of registration number: 10162

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	24	222342353149	24	220560872447		1781480702		Annexure 3
4	Unsecured financial creditors	12	23984110776	12	23627004541		357106235		Annexure 4
5	Operational creditors (Workmen)	639	435809425	612	348378805		87430620		Annexure 5
6	Operational creditors (Employees)	233	700446707	212	538970194	538970194	161476513		Annexure 6
7	Operational creditors (Government Dues)	16	31730663679	10	17236952043	9756035434	14493711636		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	165	9217681519	111	8528101901		689579618		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	1687003897	4	1530894829		142695150	13413918	Annexure 9
Total		1094	290098069152	985	272371174760	10295005628	17713480474	13413918	